

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL**

**PRESENT: HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.08.2019 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.582/9/HDB/2018
NAME OF THE COMPANY	NCC Ltd
NAME OF THE PETITIONER(S)	Aadco Testing & Research Laboratory Pvt Ltd
NAME OF THE RESPONDENT(S)	NCC Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Arunash Desai Apoorva R	Adv	9708888234	
TPS Haishe		9493920855	

**ORDER**

No representation on behalf of Petitioner/Operational Creditor today and also on the previous date of hearings. Counsel for the Respondent present and stated that the parties have settled the matter and made an agreement in this regard, but they have not filed any memo jointly stating the same in spite of the direction given by this Adjudicating Authority to the Petitioner for filing such memo with signatures of both sides. It appears that the Petitioners are not interested in proceeding with the matter or to file the joint memo of settlement. In view of the above, this petition bearing CP (IB) No.582/9/HDB/2018 is hereby dismissed for default.



**MEMBER TECHNICAL**



**MEMBER JUDICIAL**